


CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 01-10-2018 TO 05-10-2018

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
FINAL ORDERS				
1	ST/51273/2015	53031/2018	27-09-18	01-10-18
2	C/51914,52334,52350/2018	53032-53034/2018	27-09-18	01-10-18
3	ST/50549/2015	53037/2018	27-09-18	01-10-18
4	ST/53442/2015	53038/2018	27-09-18	01-10-18
5	ST/53428/2015	53039/2018	27-09-18	01-10-18
6	C/51334/2018	53049/2018	28-09-18	01-10-18
MISC ORDERS				
1	ST/51781,51798,51799/2018	50680-50682/2018	27-09-18	01-10-18
2	ST/52502-52503/2018	50683-50684/2018	27-09-18	01-10-18
3	ST/53011/2014	50687/2018	03-10-18	04-10-18
4	C/50376-50377/2018	50691-50692/2018	04-10-18	04-10-18

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				Deputy REGISTRAR
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
Beer Singh

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 08-10-2018 TO 12-10-2018

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
FINAL ORDERS				
1	ST/57166/2013	53056/2018	05-10-18	09-10-18
2	ST/53376/2014	53061/2018	04-10-18	09-10-18
3	C/51501/2018	53062/2018	04-10-18	09-10-18
4	ST/55420/2014	53064/2018	05-10-18	09-10-18
5	ST/51086/2015	53073/2018	04-10-18	09-10-18
6	ST/50958/2018	53076/2018	08-10-18	10-10-18
7	ST/50024/2016	53077/2018	08-10-18	10-10-18
8	ST/55968/2014	53055/2018	10-10-18	12-10-18
9	ST/51598/2016	53078/2018	09-10-18	12-10-18
10	ST/50769/2018	53079/2018	09-10-18	12-10-18
11	ST/52385/2018	53082/2018	09-10-18	12-10-18
12	ST/50358/2018	53083/2018	09-10-18	12-10-18
13	ST/52021/2018	53084/2018	09-10-18	12-10-18
14	ST/50322/2018	53085/2018	09-10-18	12-10-18
15	ST/50416/2018	53086/2018	09-10-18	12-10-18
16	ST/50189/2015	53094/2018	09-10-18	12-10-18
17	ST/50796/2015	53095/2018	09-10-18	12-10-18
MISC ORDERS				
1	ST/52409/2018	50697/2018	05-10-18	09-10-18
2	ST/51775/2018	50698/2018	05-10-18	09-10-18
3	ST/1692/2012	50700/2018	05-10-18	09-10-18
4	ST/55171/2013	50701/2018	05-10-18	09-10-18
5	ST/58802/2013	50702/2018	05-10-18	09-10-18
6	ST/52427/2018	50705/2018	05-10-18	09-10-18
7	ST/55288/2014	50706/2018	08-10-18	10-10-18
8	ST/51435/2018	50707/2018	08-10-18	10-10-18
9	ST/52488/2018	50712/2018	10-10-18	12-10-18
10	ST/55526/2013	50713/2018	10-10-18	12-10-18

2

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	 Deputy REGISTRAR
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Beer Singh